

S.NO	NAME OF COMMERCIAL COURT	DISTRICT	CASE TYPE	CASE NO.	DATE OF INSTITUTION	DATE OF DISPOSAL	NO. OF DAYS BETWEEN THE DATE OF INSTITUTION AND DISPOSAL	NO. OF DAYS BETWEEN THE DATE OF HEARING AND JUDGMENT	NO. OF ADJOURNMENT GRANTED
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	Suit for Recovery	CS COMM-1047/2023	18.07.2023	03.01.2025	535	24	1
			Suit for Recovery	CS COMM-165/2022	14.01.2022	07.01.2025	1089	23	3
			Suit for Recovery	CS COMM-716/2023	18.04.2023	16.01.2025	629	15	1
			Suit for Recovery	CS COMM-1002/2022	04.04.2022	17.01.2025	1019	16	2
			Suit for Recovery	CS COMM-416/2023	06.03.2023	23.01.2025	689	8	2
			Suit for Recovery	CS COMM-5473/2021	22.12.2021	24.01.2025	1129	8	3
			Suit for Recovery	CS COMM-1236/2024	01.07.2024	25.01.2025	1669	4	3
			Petition U/s 34 of Arbitration Act, 1996	COMP COMM-28/2024	19.04.2024	29.01.2025	285	14	2
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/	2693/2022	16.12.2022	07.01.2025	753	4	NIL
			CS (COMM)/	1494/2023	10-11-2023	07-01-2025	424	21	NIL
			CS (COMM)/	437/2024	05-04-2024	08-01-2025	309	0	NIL
			CS (COMM)/	944/2023	01-07-2023	09-01-2025	589	0	NIL
			CS (COMM)/	903/2021	12-03-2021	13-01-2025	1434	0	NIL
			CS (COMM)/	586/2023	05-04-2023	21-01-2025	688	1	NIL
			CS (COMM)/	3896/2021	04-10-2021	27-01-2025	1242	9	1
			CS (COMM)	/4886/2021	22-11-2021	27-01-2025	1193	0	NIL
			CS (COMM)/	1195/2022	04-05-2022	31-01-2025	1003	6	NIL
			3	SH ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	CENTRAL	Suit for Recovery	644/2023	17.04.2023	03.01.2025

Suit for Recovery	840/2022	08.03.2022	09.01.2025	1068	1	4
Suit for Recovery	2703/2022	09.12.2022	10.01.2025	753	1	3
Suit for Recovery	2705/2022	09.12.2022	14.01.2025	757	1	3
Suit for Recovery	357/2024	04.03.2024	27.01.2025	319	1	1
OMP (I) COMM	5/2025	03.01.2025	03.01.2025	0	0	0
Suit for Recovery	51/2023	07.01.2023	04.01.2025	733	1	3
Suit for Recovery	894/2024	07.08.2024	07.01.2025	143	0	1
Suit for Recovery	182/2024	01.02.2024	08.01.2025	342	1	1
Suit for Recovery	2310/2022	11.10.2022	08.01.2025	820	1	3
OMP (I) COMM	438/2024	03.05.2024	10.01.2025	252	1	1
EXECUTION	585/2023	04.12.2023	10.01.2025	403	1	2
OMP (I) COMM	1082/2024	06.09.2024	10.01.2025	106	0	0
OMP (I) COMM	1066/2024	05.09.2024	10.01.2025	107	0	0
CS/DJ	1203/2023	00.10.2023	13.01.2025	441	1	2
OMP (I) COMM	768/2024	09.07.2024	14.01.2025	169	1	1
Suit for Recovery	2706/2022	09.12.2022	16.01.2025	759	0	3
EXECUTION	507/2023	09.10.2023	16.01.2025	475	1	2
OMP (I) COMM	702/2024	04.07.2024	20.01.2025	180	0	1
OMP (I) COMM	700/2024	04.07.2024	20.01.2025	180	0	1
OMP (I) COMM	1202/2024	02.10.2024	21.01.2025	181	0	1
Suit for Recovery	1994/2022	08.08.2022	21.01.2025	887	1	3

			OMP (I) COMM	1204/2024	22.10.2024	21.01.2025	91	0	0
			Suit for Recovery	909/2024	22.08.2024	22.01.2025	153	0	1
			EXECUTION	258/2023	06.05.2023	23.01.2025	628	1	2
			OMP (I) COMM	1251/2024	08.11.2024	23.01.2025	76	0	0
			EXECUTION	66/2025	24.01.2025	24.01.2025	0	0	0
			Suit for Recovery	117/2023	18.01.2023	24.01.2025	737	1	2
			Suit for Recovery	1786/2022	16.07.2022	24.01.2025	743	1	2
			OMP /COMM	1/2025	09.01.2025	25.01.2025	16	0	0
			OMP (I) COMM	1179/2024	19.10.2024	27.01.2024	100	0	0
			COUNTER CLAIM	39/2024	14.08.2024	27.01.2025	166	0	1
			OMP (I) COMM	1267/2024	20.11.2024	27.01.2025	68	0	0
			OMP (I) COMM	1178/2024	19.10.2024	27.01.2025	100	0	0
			EXECUTION	81/2023	07.02.2023	30.01.2025	713	1	3
			OMP (I) COMM	1191/2024	21.10.2024	31.01.2025	102	0	0
			OMP (I) COMM	1192	21.10.2024	31.01.2025	102	0	0
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	CENTRAL	RECOVERY	CS (COMM)/409/2024	28-03-2024	04-01-2025	282 DAYS	26 DAYS	ONE
			RECOVERY	CS DJ/537/2020	08-10-2020	08-01-2025	1553 DAYS	20 DAYS	NIL
			RECOVERY	CS (COMM)/1702/2020	10-11-2020	10-01-2025	1522 DAYS	35 DAYS	ONE
			RECOVERY	CS (COMM)/2673/2022	13-12-2022	13-01-2025	762 DAYS	24 DAYS	NIL
			U/S 34 ARBITRATION ACT.	OMP (COMM.)/61/2023	26-04-2023	22-01-2025	637 DAYS	5 DAYS	NIL
			RECOVERY	CS (COMM)/718/2024	02-07-2024	28-01-2025	210 DAYS	8 DAYS	NIL

5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	U/S 34 OF ARBITRATION ACT	OMP (COMM)- 156/2023	20.09.202 3	30.01.2025	498 DAYS	5 DAYS	NIL
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	CS (COMM)	1255/2023	21.09.202 3	17.01.2025	484	SAME DAY	NIL
			CS (COMM)	304/2024	27.02.202 4	28.01.2025	336	SAME DAY	NIL
			CS (COMM)	934/2024	30.08.202 4	31.01.2025	154	3 DAYS	NIL
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	CS(COMM)	114/2023	18.01.2025	25.01.2025	738	0	0
			CS(COMM)	1152/2023	10.08.2023	31.01.2025	540	2	0
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	RECOVERY	CS (COMM)/12 64/2022	19-05- 2022	08-01-2025	965	4	NIL
			RECOVERY	CS (COMM)/15 10/2023	21-11- 2023	07-01-2025	413	22	NIL
			PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/4 5/2024	01-07- 2024	22-01-2025	205	13	NIL
			RECOVERY	CS (COMM)/24 3/2024	15-02- 2024	21-01-2025	341	1	NIL
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT- 09	CENTRAL	CS	CS (COMM)	02-05-201	27-01-2025	2097		
			CS	CS (COMM)	31-01-202	07-01-2025	1803		
			CS	CS (COMM)	06-01-202	03-01-2025	1458		
				CS (COMM)	29-10-202	04-01-2025	1163		
				CS (COMM)	14-03-202	10-01-2025	668		
				CS (COMM)	15-05-202	03-01-2025	233		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM)	254/2024	16.02.2024	07.01.2025	326	0	0

			CS(COMM)	723/2023	01.05.2023	15.01.2025	725	5	0
			CS DJ	68/2023	08.05.2023	22.01.2025	725	0	0
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	WEST	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL						
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL						
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL						
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL						
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL						
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
25	SH. SANDEEP YADAV	SOUTH	NIL						
26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	SOUTH	NIL						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	CS (COMM)	774/2022	02-08-2022	13-01-2025	895	NIL	NIL
			CS (COMM)	734/2023	01-08-2023	22-01-2025	540	NIL	NIL
			CS (COMM)	345/2024	09-05-2024	24-01-2025	260	NIL	NIL

			CS (COMM)	316/2024	25-04-2024	25-01-2025	275	NIL	NIL
			CS (COMM)	307/2022	26-03-2022	27-01-2025	1038	NIL	NIL
			CS (COMM)	854/2022	26-08-2022	28-01-2025	886	NIL	NIL
			CS (COMM)	852/2022	29-08-2022	29-01-2025	884	NIL	NIL
			CS (COMM)	129/2023	08-02-2023	31-01-2025	723	NIL	NIL
29	MS. NEELAM SINGH, DISSTRIC JUDGE	SOUTH-EAST	Commerical Cases	CS (COMM)/992/2023	19.10.2023	09.01.25	EX/PARTE A	1	1
				CS (COMM)/926/2023	06.10.2023	16.01.25	EX/PARTE A	1	2
				Misc DJ/666/2024	27.08.24	16.01.25	DISMISSED FOR NON/COMPLIANCE	20	2
				CS (COMM)/399/2021	17.09.21	20.01.25	DECREED	25	3
				CS (COMM)/675/2022	15.07.22	20.01.25	DECREED	3	5
				CS (COMM)/560/2023	08.06.23	20.01.25	EX/PARTE A	3	3
				CS (COMM)/3599/2024	16.08.24	20.01.25	EX/PARTE A	7	4
				CS (COMM)/3600/2024	16.08.24	20.01.25	EX/PARTE A	7	3
				CS (COMM)/325/2024	29.04.24	24.01.25	EX/PARTE A	1	2
				CS (COMM)/562/2022	02.06.22	27.01.25	DISMISSED FOR NON/PROSECUTION	1	4
				CS (COMM)/2952/2024	23.07.24	27.01.25	EX/PARTE A	1	2
				CS (COMM)/196/2024	11.07.24	28.01.25	EX/PARTE A	1	2
				CS (COMM)/240/2024	02.04.24	28.01.25	EX/PARTE A	1	2
				CS (COMM)/2912/2024	23.07.24	28.01.25	EX/PARTE A	2	3
				CS (COMM)/2877/2024	11.07.24	29.01.25	EX/PARTE A	1	3
				CS (COMM)/2929/2024	30.07.24	29.01.25	EX/PARTE A	2	2

				CS (COMM)/12 0/2024	21.02.24	29.01.25	EX/PARTE A	1	3
				CS/COMM/ 627/2021	17.01.21	30.01.25	EX/PARTE A	1	3
30	SH. AJAY KUMAR JAIN	SOUTH- EAST	NIL						
31	MS. ANU GROVER BALIGA	SOUTH- EAST	NIL						
32	SH. BHUPESH KUMAR	SOUTH- EAST	NIL						
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH- EAST	NIL						
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH- EAST	NIL						
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH- EAST	NIL						
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL						
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL						
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH- EAST	NIL						
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	NIL						
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	NIL						
41	SH. SANJAY SHARMA- II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	NIL						
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL						

43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL						
44	SH.VINOD YADAV	NORTH-WEST	NIL						
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL						
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL						
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	COMMERCIAL SUIT	CS COMM. 524/2023	04.11.2023	18.01.2025	441	NIL	NIL
			COMMERCIAL SUIT	CS COMM. 315/2021	25.11.2021	23.01.2025	1155	NIL	1
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	Commercial Suit	MISC DJ ADJ/4064/2024	14-11-2024	04-01-2025	51	9	2
			Commercial Suit	Misc DJ ADJ/4021/2024	22-10-2024	07-01-2025	77	22	0
			Commercial Suit	CS(comm)/324/2024	NA	NA	NA	NA	NA
			Commercial Suit	CS(comm)/324/2024	03-07-2024	15-01-2025	196	8	0
			Commercial Suit	CS(comm)/14/2024	08-01-2024	25-01-2025	383	9	0
			Objection U/O 9 Rule 13 CPC	OMP(Comm)/21/2024	26-10-2024	30-01-2025	96	18	3
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL						
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	CS(COMM)	81/2023	17.03.2020	08.01.2025	1758 Days	11 DAYS	2
			CS(COMM)	207/2020	19.12.2020	08.01.2025	1481 Days	11 DAYS	2
			CS(COMM)	80/2023	30.08.2022	08.01.2025	862 Days	11 DAYS	2
			CS (COMM)	17/2024	24.08.2024	14.01.2025	143 Days	NIL	1
			CS(COMM)	72/2024	07.02.2024	15.01.2025	343 Days	05 DAYS	1
			CS(COMM)	292/2023	08.06.2023	16.01.2025	588 Days	28 DAYS	1